

(c) if not, the reasons therefor; and

(d) the time by which all the vacant posts reserved for Scheduled Tribe are likely to be filled up?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) Yes, Sir.

(b) to (d) The vacancies reserved for Scheduled Tribes candidates in these grades are filled up strictly in accordance with the procedure laid down. There are, at present, five vacant posts of allopathic Doctors in the NDMC. Two of these posts are reserved posts, one for a Scheduled Castes candidate and the other for a Scheduled Tribes candidate. Action is in hand to fill up all these vacant posts including the reserved ones.

[Translation]

Unauthorised Shops in NDMC Area

5075. DR. BALIRAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the milk, fruit and vegetables are being sold without any licence/permit on pavements of the adjoining parks in the N.D.M.C. area particularly in DIZ Area, Gole Market and the Department of Enforcement is not doing anything to check the same;

(b) if so, the name of the authority by whose order these shops are being run on the pavements closing the road thereby; and

(c) the steps being taken by the Government to remove the said shops in DIZ Area, Gole Market and clear the pavements?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (c) According to the information received from the New Delhi Municipal Council (NDMC), milk, fruit and vegetables are not allowed to be sold on the pavements of adjoining parks. If any unauthorised hawker/squatter is found selling such items, the goods are liable to be removed under section 226 of the NDMC Act, 1994. During the last six months, the NDMC has removed about 592 unlicensed hawkers/squatters from the DIZ Area, Gole Market.

[English]

Transportation of Cement

5076. SHRI SOMJIBHAI DAMOR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of container racks put into service for transporting cement from Nimbahada and Chandesia in Ratlam Division of the Western Railway;

(b) the total freight charges recovered from respective companies during 1995-96;

(c) the system by which these charges are recovered;

(d) whether there is accounts' verification and auditation in respect of the said system;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Normally three rakes for Nimbahera and two rakes for Chanderiya are provided.

(b) During 1995-96, Rs. 157.69 lakhs and Rs. 470.59 lakhs were recovered from Nimbahera and Chanderiya respectively.

(c) The freight rates are fixed by Container Corporation of India Limited (CONCOR) on the basis of Railway tariff taking into account the tonnage and distance involved.

(d) Yes, Sir.

(e) Accounts of container rakes are prepared & settled on fortnightly basis between CONCOR and Indian Railways. The Accounts are verified periodically by internal auditors, and certified by a firm of Chartered Accountants appointed by the Company Law Board with a review by the Comptroller & Auditor General of India.

(f) Does not arise.

Refugees from Sri Lanka

5077. SHRI I.D. SWAMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of refugees from Sri Lanka have landed in Rameshwaram in Tamil Nadu;

(b) if so, the number thereof;

(c) whether it has been ensured that no militants have sneaked into the country in the garb of refugees;

(d) if so, the details thereof and the manner in which they entered into India;

(e) the number of refugees from Sri Lanka who landed some years ago in India and are still residing in the country; and

(f) the steps taken by the Government to check the influx of refugees in the country from Sri Lanka, Bangladesh, Burma etc.?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) and (b) Yes, Sir, A total of 1134 Sri Lankan refugees have arrived in Tamil Nadu since February, 1996.

(c) and (d) A system has already been put in place for reception, interrogation and sifting out the militant elements from ordinary refugees. The militants/their supporters are detained in Special Camps for restricting their movements.

(e) About 57,000 refugees who entered India before 1992 are still staying in refugee camps in Tamil Nadu. About 30,000 refugees who are registered with the State Government are living outside the refugee camps.

(f) The Government of India have conveyed their concerns at the recent refugee influx to the Sri Lankan authorities who have assured that efforts are being made to control the situation. These include the steps to ensure adequate food supplies, relief activities and presence of International Relief Agencies in the area. There is no recent influx of refugees from Myanmar. As regards Bangladesh, the problem of illegal migration has been taken up with the Government of Bangladesh, on various occasions. The Various measures taken to curb and prevent infiltration include strengthening of the BSF, fencing, flood lighting and patrolling; surveillance on the coastal area and intelligence gathering, sharing and coordination. JWG and BSF-BDR Fora are also regularly used for raising the issue in the context of proposed preventive measures.

[Translation]

Directorate of Maize

5078. SHRI SHATRUGHAN PRASAD SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the place where the Directorate of Maize is located;

(b) whether the maximum maize is produced in Bihar particularly in Begusarai district:

(c) if so, whether no maize research centre is there;

(d) if so, whether the Government propose to set up Directorate of Maize in Begusarai district of Bihar; and

(e) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) The Directorate of Maize Research (ICAR) is located at Indian Agricultural Research Institute, New Delhi.

(b) Yes, Sir. Maximum maize is produced in Bihar. In Bihar, Begusarai has maximum area.

(c) Under the All India Coordinated Maize Improvement Project (ICAR), two research centres are already in operation at Agwanpur (Distt. Saharsa) and

Dholi (Distt. Muzaffarpur). The Agwanpur Centre is just adjacent to Begusarai district and caters to the need of Begusarai region also.

(d) and (e) It is proposed to develop a Centre of Excellence for Maize Research at IARI, Regional Station, Pusa, Distt. Samastipur (Bihar) under the Directorate of Maize Research. The Centre will cater to the need of entire Bihar State. Agwanpur centre will be further strengthened to work on improvement of maize for spring season. It is also proposed to open a centre during the IX Plan at Birsa Agricultural University, Ranchi for the benefit of South Bihar and tribal areas.

[English]

Transportation of Essential Commodities

5079. SHRI ANANTH KUMAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of wagons for Karnataka allotted by the Railways for the transportation of essential commodities;

(b) if so, the details thereof;

(c) whether the number of wagons allotted to Karnataka is sufficient for the transportation of essential commodities in Karnataka; and

(d) if not, the steps proposed to be taken by the Government to meet the demand in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (d) Statistics regarding allotment of wagons is maintained Railway-wise and not State-wise. However, requirement of wagons for transportation of essential commodities to and from Karnataka are being adequately met.

[Translation]

Misuse of Railway Passes

5080. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware of the misuse of railway passes by the staff of Allahabad Division of the Northern Railway;

(b) if so, whether any order for inquiry was issued in this regard;

(c) whether the process of inquiry is still in progress or has been completed; and

(d) if so, the details of the persons found guilty and the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) Yes, Sir.